

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 2590
TO BE ANSWERED ON 14.03.2016

Uniform Level of Education

†2590. SHRI GOPAL SHETTY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a non-uniformity in the level of education among various universities in the country;
- (b) if so, the reasons therefor;
- (c) the measures taken by the Government to bring uniformity in the level of education in all the universities; and
- (d) the extent of uniformity achieved by the Government as a result thereof?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): The University Grants Commission (UGC) has laid down common minimum standards for compliance by the Universities in the country. The UGC has also specified, in accordance with Section 22 of the UGC Act, 1956 the list of degrees which Universities can award. The UGC has further prescribed the model syllabus of 89 mainline courses which Universities can offer under the Choice Based Credit System.

The Universities however differ in standards of excellence achieved by them since improvement in quality is a continuous process and contingent upon research efforts, upgradation of curriculum, adequate fund availability, quality of teachers, adoption of best practices, support of stakeholders etc.
